

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 10.08.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2663 of 2022 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 943 of 2022	Torreced India Pvt. Ltd. Vs. Arrhum Tradelink Pvt. Ltd. & Ors.	Karan Valecha	Aastha Mehta
3.	Comp. App. (AT) (Ins) No. 947 of 2022	Rajeev Kumar Jain Vs. Uno Minda Ltd. & Anr.	Aadil Khan	
4.	Comp. App. (AT) (Ins) No. 948 of 2022	Jumbo Chemical and Allied Industries Pvt. Ltd. Vs. Arjun Industries Ltd.	Abhishek Anand	
5.	Comp. App. (AT) (Ins) No. 950 of 2022	Pradeep Tayal Vs. Essbert Fashion Pvt. Ltd. & Ors.	Nitesh Jain	
6.	Comp. App. (AT) (Ins) No. 951 of 2022 & I.A. No. 2692 of 2022 (With Defects)	Shree Gangaur Foods (Jaipur) LLP Vs. Sangeeta Ajmera Proprietor The Manpower	Gunjan Pathak	Saurabh Jain
7.	Comp. App. (AT) (Ins) No. 952 of 2022 & I.A. No. 2701 of 2022 (With Defects)	Syndicate Steel Trader Vs. Vijay Kumar Gupta & Anr.	Anshuj Dhingra	

8.	Comp. App. (AT) (Ins) No. 953 & 954 of 2022 & I.A. No. 2698 of 2022 (With Defects)	Vastustar Trading Pvt. Ltd. Vs. Subramanian Natarajan Liquidator of Marketing Times Automobiles Pvt. Ltd. & Ors.	Prashant Mehta	
9.	Comp. App. (AT) (Ins) No. 955 of 2022 (With Defects)	Chhote Lal Gupta Proprietor, Tirupati Enterprises Vs. Jai Balaji Jyoti Steels Ltd.	Akasb Sharma	

For Hearing

10.	Comp. App. (AT) (Ins) No. 544 of 2022 (PH)	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors. With	Pramod B. Agarwala	Shaunak Mitra Siddharth Makkar-R1
11.	Comp. App. (AT) (Ins) No. 591 of 2022 & I.A. No. I.A. No. 1753 of 2022 (PH)	Bharat Hydro Power Corporation Pvt. Ltd. Vs. Sachin Gopal Jathar Resolution Professional, Partner AAA Insolvency Professional LLP & Ors.	Pramod B. Agarwala	Shaunak Mitra Balwinder S Kalsi Siddharth Makkar-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar